

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.35787/2015

(Arising out of impugned final judgment and order dated 14/08/2015 in WC No.63106/2009 passed by the High Court of Judicature at Allahabad)

U.P. SUNNY CENTRAL BOARD OF WAQF

Petitioner(s)

VERSUS

NAGAR PANCHAYAT SHAHPUR DISTT. MUZAFFARNAGAR U.P Respondent(s)
(With appln. for exemption from filing O.T. and office report)

Date : 08/01/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s)

Mr. Shakil Ahmed Syed, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by the learned counsel for
the petitioner, list the matter on 18th January, 2016.

(Anita Malhotra)
Court Master

(Sneh Bala Mehra)
Assistant Registrar